

[*Translation*]

Opening of New Medical College in Hazaribagh

4554. PROF. YADUNATH PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to open a new Medical College in Hazaribagh district of Bihar during 1990-91;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) No, Sir.

(b) Does not arise.

(c) In view of the availability of a large number of qualified medical practitioners in the country and in the light of recommendations of the Central Council of Health and Family Welfares not to permit the opening of any new medical college in the country, the Govt. of India is not in favour of establishing any new medical college the country.

[*English*]

Shifting of government Offices to Nagpur

4555. SHRI BANWARI LAL PUROHIT: Will the Minister of URBAN DEVELOPMENT be pleased to state.

(a) whether any final decision has since been taken by Government to shift certain Union government offices to Nagpur city from Delhi;

(b) if so, the details of the offices to be shifted; and

(c) the time by which the offices are likely to be shifted?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the table of the House.

Water management Schemes

4556. SHRI BHAKTA CHARAN DAS: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have been implementing schemes for water management in the catchment areas of flood prone rivers in the country;

(b) whether any such scheme is under operation in the catchment areas of flood prone rivers in Orissa;

(c) if so, the details thereof; and

(d) the details of progress made under the scheme during the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Ministry of Agriculture and Cooperation is implementing a centrally sponsored scheme for integrated watershed Management in the catchment of Flood Prone Rivers covering 240 watersheds extending to 7 States and 1 Union Territory.

(b) No, Sir.

(c) and (d). Do not arise.

Labour Courts

4557. SHRI BHAKTA CHARAN DAS: Will the Minister of LABOUR be pleased to state: